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**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4382
(To be answered on the 22nd March 2018)**

Shortage of Trained Pilots

4382. **SHRI V. ELUMALAI**

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether airlines in the country hire expatriate pilots to meet the shortage of trained senior pilots in the country, if so, the details thereof;
- (b) whether the prevalent Directorate General of Civil Aviation (DGCA) norms also stipulate a limited number of foreign pilots on roster of airlines for a limited period till such time they are able to train and upgrade the Indian pilots to replace the expats; and
- (c) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a) Airlines hire Foreign Pilots with License issued from Contracting State to cover the shortage of type rated Pilot-in-Command/Instructor/Examiner. Validation of Foreign License is done by DGCA under provision contained in Rule 45 of Aircraft Rule 1937 and procedure laid down in CAR Section 7, Series G, part II.
- (b) & (c) Foreign Aircrew Temporary Authorization(FATA) is issued only to Pilot in Command/ Instructor/ Examiner to train the Indian Pilots. All the Schedule and Non-Schedule airlines have been advised to develop their own in house strength to reduce the dependency on foreign pilots. Also airlines submit their Phase out plan periodically. Further the provision of FATA is extended as per Policy decision taken from time to time depending upon demand of Industry. Presently the provision of extension of FATA is only upto 31.12.2018.
